

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:2295  
ANSWERED ON:24.08.2012  
NAPHTHA LSHS AND GAS BASED POWERPLANT  
Karunakaran Shri P.;Kodikunnil Shri Suresh

**Will the Minister of POWER be pleased to state:**

- (a) the details of Naphtha, Low Sulphur Heavy Stock (LSHS) and gas based powerplants in the country including Kerala;
- (b) whether various States including Kerala have been requesting regular supply of Naphtha/LSHS/Furnace Oil and gas for these power plants;
- (c) if so, the details thereof; and
- (d) the action taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER ( SHRI K.C. VENUGOPAL )

- (a) : The details of Naphtha and Low Sulphur Heavy Stocks (LSHS) based power plants situated in the country (as on 30th June, 2012) are given as Annex-I and details of gas based power plants (as on 30th June, 2012) being monitored by Central Electricity Authority (CEA) are given as Annex-II.
- (b) & (c) : Ministry of Power (MOP) had received the request from Government of Kerala to provide Naphtha at reduced rate for Existing NTPC's Kayamkulam plant. Request from various States for regular supply of domestic gas for their existing plants have also been received in MOP/CEA from time to time.
- (d) : The proposal of Government of Kerala for exemption of excise duty/CVD was taken up with Ministry of Finance. However, no such announcement has been made in respect of Naphtha being utilized for power generation in the country. In view of reduced production of gas in the country, as indicated by Ministry of Petroleum & Natural Gas (MOP&NG), additional gas is presently not available for supply to existing plants in the country.